

**DIVISION BENCH**

**O-139**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1243(KB)2020  
COMP.APPL/20(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	TENKI TENDUF-LA DAVIS Vs. WINDAMERE HOTEL LIMITED		
Under Section	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the petitioner

Mr. Jishnu Saha, Sr. Advocate  
Mr. Ishaan Saha, Advocate  
Ms. Sinthia Bala, Advocate

For the respondents

Ms. Manju Bhuteria Advocate  
Ms. Rajshree Kajaria, Advocate  
Ms. Sonia Sharma, Advocate

**ORDER**

Mr. Jishnu Saha, Ld. Senior Counsel along with Mr. Ishaan Saha, and Ms. Sinthia Bala present.

Both sides are agreed that the main CP be taken up for hearing at the earliest convenient date of the Bench. List the matter on 07.09.2021 at 12 noon as specially ordered matter.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**